

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP(IB) 651 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2020**

Name of the Company:

B.M Enterprise  
V/s  
Hitkari Packaging Pvt Ltd

Section:

Section 9 of the Insolvency & Bankruptcy Code ,2016

**ORDER**

Learned Counsel Mr. Rohan Shah appears for the Operational Creditor.

No one appears for the Corporate Debtor.

Affidavit in reply is filed. Learned Counsel for the Operational Creditor seeks some time to file rejoinder. It is to be filed within seven days without fail by giving a copy to other side.

Matter to appear on 26.08.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 24th day of June, 2020.